



025059

THE HIGH COURT OF KERALA

A5- 87542/2018

Kochi- 682 031
Dated- 16.03.2019

Official Memorandum

Sub: High Court establishment- filling up of the vacancy of Additional Public Relations Officer, High Court- willingness called for- reg.

It is proposed to fill up the vacancy of Additional Public Relations Officer, High Court, in the scale of pay of Rs.45800-89000, by appointment by transfer from among Filing Scrutiny Officers, Section Officers (H.G)/Court Officers (H.G) and Section Officers/Court Officers, High Court.

Qualifications prescribed for the post are;

University degree

Desirable:

1. Command over English Language.
2. Familiarity with Court procedure.
3. Ability to communicate and receptiveness to ideas.

Appointment will be subject to Rule 17 of the Kerala High Court Service Rules, 2007.

Members of the High Court Service working in the categories of Filing Scrutiny Officer, Section Officer (H.G)/Court Officer (H.G) and Section Officer / Court Officer, High Court who are eligible and willing to be appointed to the post, shall furnish their willingness in writing to the 'A' Section, High Court, on or before 25.03.2019.

(By Order)


Ealias K. Abraham
Joint Registrar

To

All Sections, High Court.
The Kerala Judicial Academy, Athani.
The Central Administrative Tribunal, Ernakulam Bench
(through Registrar, with C/L)
The Kerala Administrative Tribunal, Principal Bench,
Thiruvananthapuram (through Registrar, with C/L)
The Kerala Administrative Tribunal; Addl. Bench, Ernakulam
(through Deputy Registrar (Judicial), with C/L)

District Legal Services Authority, Kasaragod
(through Member Secretary, KELSA, with C/L)

District Legal Services Authority, Thrissur
(through Member Secretary, KELSA, with C/L)

✓ The IT Section, High Court **(for publishing in the High Court website)**

The Notice Board, High Court

The File/Stock File